

SHRI B. N. DATAR: They can ask questions only to the extent of either the Central List or the Concurrent List.

SHRI H. C. MATHUR: May I know, Sir, how control is exercised by the Home Ministry over the affairs of these States? What is the agency?

SHRI B. N. DATAR: Formerly, Sir, we had the Regional Commissioners before elections. Then we had various counsellors. Now, these counsellors have been abolished, and the various Ministries concerned deal with the States' Ministries, so far as particular problems are concerned. And the supervision, to the extent it is necessary, is exercised by the various Ministries.

ABOLITION OF INTERNAL CUSTOMS DUTIES IN PART 'B' STATES

*170. SHRI H. C. MATHUR: Will the Minister for FINANCE be pleased to state:

(a) whether any financial assistance has been given to any of the Part B States in connection with the abolition of internal customs duties; and

(b) what is the loss of revenue to each State on this account and how this deficiency is to be made up?

THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH): (a) and (b). The net yield from internal customs duties during 1954-55 was estimated at Rs. 164 lakhs for Hyderabad, Rs. 313 lakhs for Rajasthan, Rs. 74 lakhs for Madhya Bharat and Rs. 10 lakhs for Saurashtra. The State Governments were expected to cover the gap resulting from the abolition of these duties by developing other sources of revenue and curtailing administrative expenditure. In the case of Rajasthan and Madhya Bharat, the Government of India have agreed to give loans to meet the uncovered gap during 1955-56 estimated at Rs. 150 lakhs and Rs. 46 lakhs res-

pectively, of which Rs. 75 lakhs have already been advanced to Rajasthan.

SHRI H. C. MATHUR: May I know, Sir, the assistance which the Rajasthan Government demanded in this respect?

SHRI M. C. SHAH: They urged before the Finance Commission that they would not be able to replace these internal transit duties by other taxes. But the Commission did not make any recommendation. And therefore what we gave was after considering the whole matter.

SHRI H. C. MATHUR: Sir, I am afraid, my question has not been fully answered. My question is: What is the deficit and how is that deficit going to be made up?

SHRI M. C. SHAH: Rajasthan required loan assistance to the extent of Rs. 150 lakhs, for which a budget provision has been duly made. And out of this amount, Rs. 75 lakhs have already been given.

MR. CHAIRMAN: They asked for Rs. 150 lakhs and they were given Rs. 150 lakhs.

श्री कन्हैयालाल दाँ० बँदा : क्या मंत्री महोदय बताने की कृपा करेंगे कि कस्टम्स के जो कर्मचारी नौकरी से कम किये गये उनको सरकार ने कितनी सहायता दी ?

SHRI M. C. SHAH: That is for the Madhya Bharat Government, the Rajasthan Government, the Hyderabad Government and the Saurashtra Government, and not for the Central Government.

श्री कन्हैयालाल दाँ० बँदा : मध्य भारत की गवर्नमेंट को और सेंट्रल गवर्नमेंट को इन कर्मचारियों ने कई रिप्रेजेंटेशन भेजे हैं जिनमें कहा गया है कि वे भूखों मर रहे हैं, उनको सहायता दी जाय। इस सम्बन्ध में उन्हें कितनी सहायता दी गई ?

SHRI M. C. SHAH: The Madhya Bharat Government should see that they do not starve.

SHRI AKBAR ALI KHAN: May I know, Sir, the ratio of the amount given to the Hyderabad Government and the income that it draw from the customs?

SHRI M. C. SHAH: The Hyderabad Government drew from customs, in 1950-51 Rs. 4,24,00,000, in 1951-52 Rs. 4,62,00,000, in 1952-53 Rs. 3,95,00,000, in 1953-54 Rs. 3,02,00,000. Now from the Sales Tax they got in 1954-55 Rs. 3 crores, and in 1955-56 the budget estimate is Rs. 3,75,00,000, much more than what they realised in 1953-54.

MR. CHAIRMAN: Question hour is over.

12 Noon

WRITTEN ANSWERS TO QUESTIONS

BUILDING FOR THE MODEL SCHOOL FOR BLIND CHILDREN AT DEHRA DUN

*154. MOULANA M. FARUQI: Will the Minister for EDUCATION be pleased to state:

(a) the reasons for which the work of constructing buildings for the Model School for Blind Children at Dehra Dun could not be undertaken during the year 1954-55; and

(b) the capacity of the various departments of this Model School as envisaged under the first Five Year Plan?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) On account of unavoidable delay in the preparation of final plans and estimates and the acquisition of a site for the buildings.

(b) (1) Kindergarten School—25.

(2) Primary and Secondary School—100.

(3) Teachers Training Department—25.

THE CENTRAL SOCIAL WELFARE BOARD

*155. MOULANA M. FARUQI: Will the Minister for EDUCATION be pleased to state:

(a) the basis on which members of the Central Social Welfare Board are appointed; and

(b) whether the States are represented in the Board; if so, what is the representation from each State?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) A statement giving the requisite information is laid on the Table of the House.

(b) No.

STATEMENT

Basis on which the Members of the Central Social Welfare Board are appointed

(1) Five representatives of Social Welfare agencies existing in the country.

(2) One representative each of the Ministries of Education, Health, Finance and Labour.

(3) One representative of the Lok Sabha.

(4) One representative of the Rajya Sabha.

MINING RESEARCH STATION

*164. MOULANA M. FARUQI: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) what is the progress so far made in the setting up of the Mining